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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH : AHMEDABAD
O-20, NEW MENTAL HOSPITAL COMPOUND, MEGHANI NAGAR, AHMEDABAD - 380016

Dated: 05/12/2016

File No. :-E/1180/2009

In the matter of :-

Pramukh Steel Pvt Ltd
(Appellant as per address below)

(Appellant)

C.C.E. & S.T.-Vadodara-I
(Respondent as per address below)

Vs
(Respondent)

I am directed to transmit herewith a certified copy of Order No. : A/1180/2016 dated : 25/11/2016 passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

Amra
5/12/16
Assistant Registrar
CESTAT - AHMEDABAD

S.NO, Case Number, Name & Address of Appellant :-

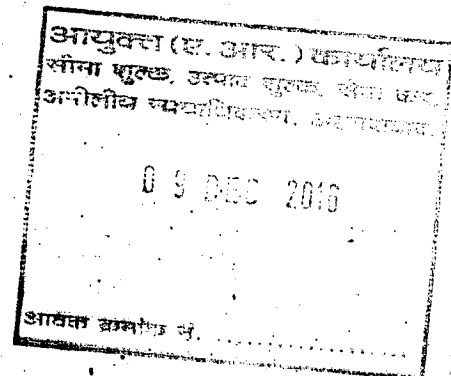
1 E/1180/2009 Pramukh Steel Pvt Ltd
78/1h, Gide, Makarpura, Vadsar Main Road,
Opp. Gayatri Society, Makarpura,
VADODARA
GUJARAT-

S.NO, Case Number, Name & Address of Respondent :-

1 E/1180/2009 C.C.E. & S.T.-Vadodara-I
1ST FLOOR, CENTRAL EXCISE BUILDING,
RACE COURSE CIRCLE, VADODARA,
GUJARAT-390007

Copy To :-

1. Chief Commissioner Customs & Central Excise :Vadodara
2. Commissioner Customs & Central Excise (Appeal) :Nil
3. O/o Commissioner (AR) CESTAT, Ahmedabad
4. CESTAT Bar Association, Ahmedabad
5. CESTAT Bar Association, New Delhi
6. Master File
7. M/s Centax Publications Pvt. Ltd.
8. LawCrux Advisors (P) Ltd.
9. MS Knowledge Processing Pvt. Ltd.
10. Taxindiaonline.com Pvt. Ltd.
11. M/s Mark Professional Services Pvt. Ltd.
12. The ICFAI Society
13. Advocate^(s) / Consultant^(s) / Representative:-



Amra
5/12/16
Assistant Registrar
CESTAT - AHMEDABAD

SMC-D-13*3

**In The Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

Appeal No.E/1180/2009-SM

[Arising out of OIONo.01/APC/COMMR-I/2009, dt.20.03.2009, passed
by Commissioner, C.Ex. & S.Tax, Vadodara]

M/s Pramukh Steel Pvt. Ltd.

Appellant

Vs

Commissioner of C.Ex. & S.Tax,
Vadodara-I

Respondent

Represented by:

For Appellant: None

For Respondent: Shri S.K. Shukla, A.R.

For approval and signature:

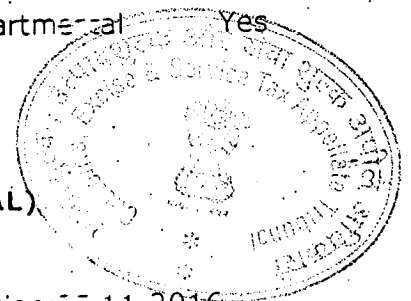
Hon'ble Dr. D.M. Misra, Member (Judicial)

DI

1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? No
2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? NO
3. Whether their Lordships wish to see the fair copy of the order? Seen
4. Whether order is to be circulated to the Departmental authorities? Yes

CORAM:

HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)



Date of Hearing/Decision: 25.11.2016

DI

Per: Dr. D.M. Misra

None present for the Appellant despite notices sent to them.

2. The learned Authorized Representative for the Revenue brought to my notice that the notices of hearing have been returned by the postal authorities as 'undelivered'.

3. It seems that the Appellants are not serious in pursuing their case. Also, I find that the statements enclosed with the appeal paper book are not legible.

4. In the result, the appeal is dismissed.

(Dictated and pronounced in the open court)

SD—
02/12/2016
(Dr. D.M. Misra)
Member (Judicial)

Cbb

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APPELLATE DIVISION, COURT OF COMMON PLEAS

Surat Keterangan Pendaftaran Tanah

0- [illegible]

0. 1. 2. 3. 4. 5. 6. 7. 8. 9. 10. 11. 12. 13. 14. 15. 16. 17. 18. 19. 20. 21. 22. 23. 24. 25. 26. 27. 28. 29. 30. 31. 32. 33. 34. 35. 36. 37. 38. 39. 40. 41. 42. 43. 44. 45. 46. 47. 48. 49. 50. 51. 52. 53. 54. 55. 56. 57. 58. 59. 60. 61. 62. 63. 64. 65. 66. 67. 68. 69. 70. 71. 72. 73. 74. 75. 76. 77. 78. 79. 80. 81. 82. 83. 84. 85. 86. 87. 88. 89. 90. 91. 92. 93. 94. 95. 96. 97. 98. 99. 100. 101. 102. 103. 104. 105. 106. 107. 108. 109. 110. 111. 112. 113. 114. 115. 116. 117. 118. 119. 120. 121. 122. 123. 124. 125. 126. 127. 128. 129. 130. 131. 132. 133. 134. 135. 136. 137. 138. 139. 140. 141. 142. 143. 144. 145. 146. 147. 148. 149. 150. 151. 152. 153. 154. 155. 156. 157. 158. 159. 160. 161. 162. 163. 164. 165. 166. 167. 168. 169. 170. 171. 172. 173. 174. 175. 176. 177. 178. 179. 180. 181. 182. 183. 184. 185. 186. 187. 188. 189. 190. 191. 192. 193. 194. 195. 196. 197. 198. 199. 200. 201. 202. 203. 204. 205. 206. 207. 208. 209. 210. 211. 212. 213. 214. 215. 216. 217. 218. 219. 220. 221. 222. 223. 224. 225. 226. 227. 228. 229. 230. 231. 232. 233. 234. 235. 236. 237. 238. 239. 240. 241. 242. 243. 244. 245. 246. 247. 248. 249. 250. 251. 252. 253. 254. 255. 256. 257. 258. 259. 260. 261. 262. 263. 264. 265. 266. 267. 268. 269. 270. 271. 272. 273. 274. 275. 276. 277. 278. 279. 280. 281. 282. 283. 284. 285. 286. 287. 288. 289. 290. 291. 292. 293. 294. 295. 296. 297. 298. 299. 300. 301. 302. 303. 304. 305. 306. 307. 308. 309. 310. 311. 312. 313. 314. 315. 316. 317. 318. 319. 320. 321. 322. 323. 324. 325. 326. 327. 328. 329. 330. 331. 332. 333. 334. 335. 336. 337. 338. 339. 340. 341. 342. 343. 344. 345. 346. 347. 348. 349. 350. 351. 352. 353. 354. 355. 356. 357. 358. 359. 360. 361. 362. 363. 364. 365. 366. 367. 368. 369. 370. 371. 372. 373. 374. 375. 376. 377. 378. 379. 380. 381. 382. 383. 384. 385. 386. 387. 388. 389. 390. 391. 392. 393. 394. 395. 396. 397. 398. 399. 400. 401. 402. 403. 404. 405. 406. 407. 408. 409. 410. 411. 412. 413. 414. 415. 416. 417. 418. 419. 420. 421. 422. 423. 424. 425. 426. 427. 428. 429. 430. 431. 432. 433. 434. 435. 436. 437. 438. 439. 440. 441. 442. 443. 444. 445. 446. 447. 448. 449. 450. 451. 452. 453. 454. 455. 456. 457. 458. 459. 460. 461. 462. 463. 464. 465. 466. 467. 468. 469. 470. 471. 472. 473. 474. 475. 476. 477. 478. 479. 480. 481. 482. 483. 484. 485. 486. 487. 488. 489. 490. 491. 492. 493. 494. 495. 496. 497. 498. 499. 500. 501. 502. 503. 504. 505. 506. 507. 508. 509. 510. 511. 512. 513. 514. 515. 516. 517. 518. 519. 520. 521. 522. 523. 524. 525. 526. 527. 528. 529. 530. 531. 532. 533. 534. 535. 536. 537. 538. 539. 540. 541. 542. 543. 544. 545. 546. 547. 548. 549. 550. 551. 552. 553. 554. 555. 556. 557. 558. 559. 560. 561. 562. 563. 564. 565. 566. 567. 568. 569. 570. 571. 572. 573. 574. 575. 576. 577. 578. 579. 580. 581. 582. 583. 584. 585. 586. 587. 588. 589. 590. 591. 592. 593. 594. 595. 596. 597. 598. 599. 600. 601. 602. 603. 604. 605. 606. 607. 608. 609. 610. 611. 612. 613. 614. 615. 616. 617. 618. 619. 620. 621. 622. 623. 624. 625. 626. 627. 628. 629. 630. 631. 632. 633. 634. 635. 636. 637. 638. 639. 640. 641. 642. 643. 644. 645. 646. 647. 648. 649. 650. 651. 652. 653. 654. 655. 656. 657. 658. 659. 660. 661. 662. 663. 664. 665. 666. 667. 668. 669. 670. 671. 672. 673. 674. 675. 676. 677. 678. 679. 680. 681. 682. 683. 684. 685. 686. 687. 688. 689. 690. 691. 692. 693. 694. 695. 696. 697. 698. 699. 700. 701. 702. 703. 704. 705. 706. 707. 708. 709. 710. 711. 712. 713. 714. 715. 716. 717. 718. 719. 720. 721. 722. 723. 724. 725. 726. 727. 728. 729. 730. 731. 732. 733. 734. 735. 736. 737. 738. 739. 740. 741. 742. 743. 744. 745. 746. 747. 748. 749. 750. 751. 752. 753. 754. 755. 756. 757. 758. 759. 760. 761. 762. 763. 764. 765. 766. 767. 768. 769. 770. 771. 772. 773. 774. 775. 776. 777. 778. 779. 780. 781. 782. 783. 784. 785. 786. 787. 788. 789. 790. 791. 792. 793. 794. 795. 796. 797. 798. 799. 800. 801. 802. 803. 804. 805. 806. 807. 808. 809. 810. 811. 812. 813. 814. 815. 816. 817. 818. 819. 820. 821. 822. 823. 824. 825. 826. 827. 828. 829. 830. 831. 832. 833. 834. 835. 836. 837. 838. 839. 840.

...and the fact that the *Journal* is a journal of the American Psychological Association, the largest and most influential organization in the field of psychology, adds to the journal's prestige and makes it a must-read for all psychologists.

the 1990s, the number of people in the world who are illiterate has increased from 1.2 billion to 1.5 billion. The number of illiterate people in the world is projected to reach 1.7 billion by the year 2015. The number of illiterate people in the world is projected to reach 1.7 billion by the year 2015.

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As a result of the above, the following is recommended:

- 6 DEC 2016